

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 199  
TO BE ANSWERED ON 14.09.2020**

**INTEGRATED HOUSING SCHEME FOR BEEDI WORKERS**

**199. SHRI SANJAY SADASHIVRAO MANDLIK:  
SHRI SHRIRANG APPA BARNE:  
SHRI BIDYUT BARAN MAHATO:  
SHRI SUDHEER GUPTA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the salient features of the Integrated Housing Scheme for the beedi workers in the country;**
- (b) the names of States implementing the said scheme;**
- (c) the number of houses constructed and provided to the beedi workers under the scheme during each of the last three years and the current year, State/UT-wise;**
- (d) the funds allocated, released and utilized under the scheme during the said period, State and year-wise; and**
- (e) the steps taken/being taken by the Government to provide house to each and every beedi worker family?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a): The Revised Integrated Housing Scheme (RIHS), 2007, was implemented for construction of house by the Beedi/ Iron Ore Mines, Manganese Ore Mines & Chrome Ore Mines (IOMC) and Limestone Ore Mines, Dolomite Ore Mines (LSDM) and Mica Ore Mines workers. Under this scheme, subsidy @ Rs.40,000/- was paid in two installments of Rs.20,000/- each for construction of a house on land measuring not**

**Contd..2/-**

**less than 60 square yards. The plinth area of the house constructed should be around 160 square feet and the construction should be completed within a period of 18 months. The workers were required to submit FDR of Rs.5,000/- towards his contribution with the Welfare Commissioner, which was to be returned to them along with second installment of subsidy.**

**Later it was revised in 2016. As per Revised Integrated Housing Scheme (RIHS) 2016, subsidy of Rs.1,50,000/- (per beneficiary) was provided in three (3) installments in the ratio of 25:60:15 (Rs.37,500, Rs.90,000 and Rs.22,500) to Beedi/Iron Ore Mines, Manganese Ore & Chrome Ore Mines (IOMC)/Limestone Mines, Dolomite Mines (LSDM)/Mica Mines and Cine Workers for construction of own pucca houses.**

**A meeting of Expenditure Finance Committee for appraisal and continuation of the “Labour Welfare Scheme” was held on 11.05.2018 under the Chairmanship of Secretary (Expenditure), where it was decided that the Ministry of Labour & Employment will explore the possibilities to converge the Housing Scheme with the Pradhan Mantri Awaas Yojna (PMAY) of the Ministry of Urban Development(Urban) and Pradhan Mantri Awaas Yojna (Grameen) of the Ministry of Rural Development. It was suggested by the committee to frame a timeline and to draw a transition plan when all new sanctions under RIHS will be stopped and housing subsidy will be drawn from PMAY. Accordingly all Welfare Commissioners were directed to send all the pending applications to the concerned Blocks/ULBs for sanction under PMAY (Pradhan Mantri Awas Yojna). No new applications are being accepted under RIHS, 2016 any more.**

**(b): The scheme is implemented across the country.**

**(c): Placed at Annexure-I.**

**(d): Placed at Annexure-II.**

**(e): The Revised Integrated Housing Scheme has been converged with Pradhan Mantri Awaas Yojna (PMAY). The eligible beedi workers can take the benefit of PMAY.**

**ANNEXURE –I**

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 199 TO BE ANSWERED ON 14/9/2020 BY SHRI SANJAY SADASHIVRAO MANDLIK: SHRI SHRIRANG APPA BARNE: SHRI BIDYUT BARAN MAHATO: SHRI SUDHEER GUPTA: REGARDING INTEGRATED HOUSING SCHEME FOR BEEDI WORKERS.

The number of houses constructed and provided to the beedi workers under the scheme during each of the last three years and the current year, State /UT-wise;

<b>State</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21 (upto August 2020)</b>
Allahabad	298	280	Nil	Nil
Ahmadabad	Nil	Nil	Nil	Nil
Ajmer	704	692	409	Nil
Bangalore	5	223	69	3
Bhubaneswar	2469	1342	382	256
Hyderabad	11	234	91	27
Jabalpur	3	1693	384	Nil
Nagpur	3458	1236	879	Nil
Ranchi	43	785	311	Nil
Patna	Nil	111	81	Nil
Raipur	32	73	70	Nil
Dehradun	Nil	Nil	Nil	Nil
Kolkata	6211	2942	Nil	Nil
Guwahati	Nil	614	359	Nil
Tirunelveli	640	785	1839	Nil
Chandigarh	Nil	Nil	Nil	Nil
Kannur	Nil	Nil	130	Nil

**ANNEXURE -II**

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO199 TO BE ANSWERED ON 14/9/2020 BY SHRI SANJAY SADASHIVRAO MANDLIK: SHRI SHRIRANG APPA BARNE: SHRI BIDYUT BARAN MAHATO: SHRI SUDHEER GUPTA: REGARDING INTEGRATED HOUSING SCHEME FOR BEEDI WORKERS.

**(Rs. in thousand)**

Region-wise	2017-18		2018-19		2019-20		2020-21	
	Funds allocated	Funds released and utilized	Funds allocated	Funds released and utilized	Funds allocated	Funds released and utilized	Funds allocated	Funds released and utilized (upto August 2020)
HQ	609600							
Allahabad		9127.5	11251	10537.5	6200	Nil	35375	Nil
Ahmadabad		Nil	60000	32512	40000	39780	52228	Nil
Ajmer		40618	38962	38962	25930	25730	65233	Nil
Bangalore		175	17379	17355	8470	3825	2100	Nil
Bhubaneswar		78390	43372	43372	22650	2258	183046	Nil
Hyderabad		412.5	8775	8775	5130	5130	16643	Nil
Jabalpur		113	53800	42905	20790	19710	114328	Nil
Nagpur		73808	87804	88245	70200	55651	28840	Nil
Ranchi		863	16388	1571	6500	5880	74810	Nil
Patna		Nil	7208	7167	7500	3150	105045	Nil
Raipur		1201	3728	3727.5	3600	3555	4400	Nil
Deharadun		Nil	Nil	Nil	Nil	Nil	0	Nil
Kolkata		217832.5	102300	102300	76000	Nil	1500	Nil
Guwahati		Nil	40000	36725	20000	6615	76400	Nil
Tirunelveli		10100	15000	1920	6600	6480	24720	Nil
Kannur		2737.5	5738	5737.5	2800	2790	38856	Nil

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